

THE HIGH COURT OF MEGHALAYA
SHILLONG

ORDER

Dated, Shillong 22nd November, 2021

No.HCM.II/85/2016/Estt/264 : With the approval of the Hon'ble, the Chief Justice (Acting), the following person has been appointed as Law Clerk-cum-Legal Research Assistant in the fixed Honorarium of ₹ 22,500/- p.m. for a period of 1(one) year with effect the date of joining her duty:

1. Miss. Antisha Rani.

The above person is to join her duty within 7(seven) days of receipt of this order. Before taking over assignment, the Law Clerk shall submit an undertaking in the format prescribed in Scheduled IV of the Scheme, before the undersigned.

By Order,


REGISTRAR GENERAL

Memo.No.HCM.II/85/2016/Estt/264-A **Dated, Shillong the 22nd November, 2021.**

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The Private Secretary to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of information.
4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of information.
5. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of information.
6. The Treasury Officer (South), Shillong for information and necessary action from your end.
- ✓ 7. The System Analyst, High Court of Meghalaya, Shillong for for uploading the same on the official website.
8. Miss. Antisha Rani, Jaiaw Laitdom, Sirolane, Shillong-2, Meghalaya for information and necessary action.
9. Office File.


REGISTRAR GENERAL